

DIVISION BENCH
COURT - II

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/62(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	VINOD KUMAR KHERIA VS BAJAJ BUILDCON PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Ms. Swapna Choubey, Adv.] For the Petitioner
Mr. M.R. Goenka, CS
Mr. N. Sewak, Adv.

Mr Mainak Bose, Adv.] For the Respondents
Mr Neeraj Pandey, Adv.
Mr Shakeel Akhter, Adv.

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **16.04.2024 at 10:30 AM.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**